

INVITATION FOR EXPRESSION OF INTEREST FOR

(Under regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

15.	Last date for submission of resolution plans	25-12-2026
16.	Process email id to submit Expression of Interest	cirp.sungranite@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Not registered as MSME



For Sun Granite Export Limited

Raghu

Raghunath Sabanna Bhandari

Resolution Professional

Registration No. IBBI/PA-002/IP-N01023/2020-2021/13276

AFA Validity upto: 31.12.2026

Registered Address: Flat No.501 Raj Atlantis 2, Opp. SVP High School, Kanakia, Mira Road, Thane, Maharashtra – 401107

Correspondence Address: 402, 4th Floor, "A" Wing, Pushp Vinod No.2, S. V. Road, Borivali West, Mumbai - 400 092.

Date:19/10/2026

Place: Mumbai